

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

110. IA/3247/2024 C.P. (IB)/81(MB)2024

IN THE MATTER OF

Indian Renewable Energy Development Agency Limited ... Petitioner

Vs

Essel Infraprojects Limited ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Ashish Mishra (PH)

For the Respondent: Adv. Ashish Pyasi (VC)

ORDER

Adjourned to **05.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/

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